

HIGH COURT OF JAMMU & KASHMIR AT JAMMU
(Chief Justice's Secretariat)

ORDER

No. 1129

Dated: 29-11-2017

The following employees of the Subordinate Judiciary of Jammu Province are hereby attached with High Court of J&K wing Jammu for three months in connection with the digitization of case files in the High Court wing Jammu. Their salary will be drawn only after production of attendance certificate from Registrar Judicial High Court wing Jammu.

1. Shri Fairoz Ahmad Bhat, Senior Assitant/Reader, in the Court of Munsiff, Gool.
2. Shri Rajinder Kumar, Senior Assistant/Reader, in the Court of Munsiff, Budhal.
3. Shri Ashwani Raina, Senior Assistant/Civil Clerk, in the Court of Principal District & Sessions Judge, Kathua.

By Order

(Sd)
(Jawad Ahmad)
Principal Secretary to
Hon'ble the chief Justice

No. 2223-30/PSy.276 Dated 29-11-2017

Copy to:-

1. Registrar General, High Court of J&K, Jammu.
2. Registrar Vigilance, High Court of J&K, Jammu.
3. Registrar Judicial, High Court of J&K, Jammu.

.....for information

- 4-6. Principal District & Sessions Judge, Ramban, /Rajouri/Kathua.
- ✓7. Central Project Coordinator e-Court, High Court of J&K, Jammu
- 8-9. Munsiff, JMIC, Gool/Budhal.

.....for information and necessary action

(G.M. Parray)
Joint Registrar

29/11/17
29/11